

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4844
ANSWERED ON:23.05.2006
SAARC CONFERENCE
Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a conference of SAARC Home Ministers was held during May 2006; and
- (b) if so, the details of the Indian delegation participated in said conference alongwith the details of issues discussed therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) : Yes Sir.

(b): A conference of SAARC Home Ministers was held at Dhaka on 11th May, 2006

The Indian Delegation was led by Shri Shivraj V. Patil, the Union Home Minister, accompanied by the following members:

- (i) Union Home Secretary
- (ii) Joint Secretary (Border Management) Ministry of Home Affairs
- (iii) Joint Secretary (SAARC), Ministry of External Affairs
- (iv) Director (North-East), Ministry of Home Affairs
- (v) Director General, Bureau of Police Research & Development, New Delhi
- (vi) Joint Director, Intelligence Bureau, New Delhi
- (vii) Deputy Director General, Narcotics Control Bureau, New Delhi

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The following issues were discussed in the Conference:

- (i) Regional Cooperation to fight the growing use of synthetic drugs;
- (ii) Regional Cooperation to fight the scourge of terrorism;
- (iii) Possible establishment of a SAARC-CERT (Computer Emergency Response Team);
- (iv) Possible networking arrangements of police authorities among member states;
- (v) Further consideration of the proposal for establishment of SAARC-POL for cooperation among member states in police matters;
- (vi) Strengthening of the SAARC Terrorist Offences Monitoring Desk (STOMD) and SAARC Drug Offences Monitoring Desk (SDOMD);
- (vii) Training and capacity building in police matters;
- (viii) Review of progress on the implementation of the SAARC Convention on Suppression of Terrorism and the Additional Protocol and the SAARC Convention on Narcotic Drugs and Psychotropic Substances;
- (ix) Cooperation between SAARC and United Nations Office on Drugs and Crimes (UNODC) and SAARC and ASEAN in the areas of drugs and transnational crimes.